

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-513**  
(IB)-580(PB)/2017  
IA(Dis.)09/2024, CA/1142/2018

**IN THE MATTER OF:**

Duane Park Pvt. Ltd.

**.....Applicant**

**Vs.**

Zynke Exports Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 of (IBC) Liq

**Order delivered on 19.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list this matter on **28.05.2024**.

**Sd/-  
(Court Officer)**